

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4463**  
TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2023

**BPKP SCHEME**

4463. SHRI NALIN KUMAR KATEEL:  
SHRI D.K. SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is true that the Government introduced Bhartiya Prakratik Krishi Padhati (BPKP) scheme to promote sustainable natural farming systems in agriculture;
- (b) if so, the details thereof;
- (c) whether the Government has set any target to achieve under the said scheme;
- (d) if so, the details thereof;
- (e) whether the Government has allocated adequate funds for the said scheme during the last three years; and
- (f) if so, the details thereof, State and year-wise?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes Sir, Government had introduced Bhartiya Prakritik Krishi Paddhati (BPKP) under Paramparagat Krishi Vikas Yojana (PKVY) in 2019-20 to promote sustainable natural farming systems in agriculture. The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and other plant based preparations. Under BPKP, natural farming is being promoted in cluster of 500 ha and financial assistance of Rs. 12200.00 is provided per ha for three years, which includes Rs. 2000/ha for 3 years as incentives to farmers through DBT. Now BPKP is being up-scaled into an independent full-fledged separate scheme of National Mission on Natural Farming

(c) & (d): The decision to implement BPKP was taken mid-year and no targets were fixed under BPKP. However, BPKP is being implemented in 8 states namely Andhra Pradesh, Chhattisgarh, Jharkhand, Kerala, Odisha, Madhya Pradesh, Tamil Nadu and Himachal Pradesh.

(e) & (f): No separate allocation of fund is made for BPKP. Provision for BPKP is made under PKVY. Adequate fund were kept for the BPKP component of PKVY in the annual allocation of these 8 states. The details of funds allocation under PKVY including BPKP to 8 states implementing BPKP is given at **Annexure-I**.

## State-wise funds allocation under PKVY including BPKP since 2020-21

| S. No. | Name of the State | Allocation (Rs in Lakh) |                |                 |
|--------|-------------------|-------------------------|----------------|-----------------|
|        |                   | 2020-21                 | 2021-22        | 2022-23         |
| 1      | Andhra Pradesh    | 11291.09                | 2173.21        | 826.35          |
| 2      | Chhattisgarh      | 4825.62                 | 1924.74        | 3504.93         |
| 3      | Jharkhand         | 1814.76                 | 270.50         | 1397.27         |
| 4      | Kerala            | 2905.47                 | 1809.68        | 1543.10         |
| 5      | Madhya Pradesh    | 8175.34                 | 2203.81        | 5925.51         |
| 6      | Odisha            | 2318.87                 | 618.12         | 741.44          |
| 7      | Tamil Nadu        | 487.76                  | 63.65          | 704.87          |
| 8      | Himachal Pradesh  | 815.19                  | 401.17         | 1121.36         |
|        | <b>Total</b>      | <b>32634.11</b>         | <b>9464.89</b> | <b>15764.83</b> |

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